

Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Second Amendment Act, 1990

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI M. VENKAT SWAMY): Sir, I beg to lay on the Table a copy of the Punjab Panchayat Samitis and Zila Parishads (Temporary Supersession) Second Amendment Act, 1990 (President Act No. 5 of 1990) (Hindi and English versions) published in Gazette of India dated the 11th July, 1990 under subsection (3) of section 3 of the Punjab State Legislature (Delegation of Powers) Act, 1987.

[Placed in Library. See No. LT-308/91]

13.31 hrs.

MATTERS UNDER RULE 377

- (i) Need to modernise Matunga Telephone Exchange, Bombay

[English]

SHRI SHARAD DIGHE (Bombay-North Central): Sir, The telephone subscribers of 48-Matunga Exchange MTNL at Bombay are greatly agitated over constant delayed dial tone incoming and outgoing call not materialising over a period of last several months.

The 48 Ponta Conta Exchange was commissioned in 1972 and has about 5028 working lines. The commissioning of two Electronic Exchanges at Sim and the scrapping of the old 47-Strowger Exchange in May, 1990 proved to be disastrous for the 48-Exchange subscribers. About 2,000 lines of the subscribers of 47-Exchange were transferred to the 48-Exchange on 1st May, 1990. New connections were also given overloading the Exchange. Most of the present problems of 48-Exchange are due to this.

I urge upon the Government to modernise 48-Exchange at Matunga, Bombay immediately and provide RLU (Remote Line Unit) pending such modernisation by connecting them to 437 and/or 414-Exchange temporarily.

[Translation]

SHRI RAM NIHOR RAI (Robertsganj): Mr. Speaker, Sir, I would like to say something about the Harijans killed in Unnao District of Uttar Pradesh on 29th July

(Interruptions)

MR. SPEAKER: If whenever you want to speak, you will speak. Then how the business in the House will be conducted.

(Interruptions)

MR. SPEAKER: You cannot do as you wish. This is Parliament.

SHRI RAM NIHOR RAI: Mr. Speaker, Sir, I have already given a notice for it.

MR. SPEAKER: When the Notice is admitted, we may discuss it.

- (ii) Need for proper maintenance of N.H. 47 between Trivandrum and Kanyakumari

[English]

SHRI N. DENNIS (Nagercoil): The Tamil Nadu Section of the Trivandrum-Kanyakumari National Highway, N.H. 47, is in a very bad condition. It needs immediate maintenance and improvement. It is one of the busiest roads in the country and had once earned the reputation of the longest cement road in India. The recent monsoon rains badly damaged the road. The side walls along the Kuzhithurai river bridge have also collapsed. There are pits and cracks in the road and thus movements of passenger and vehicular traffic has become difficult. There are frequent occurrences of traffic accidents.